GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 143 TO BE ANSWERED ON 02.02.2022

Loading of Coal and Cement † 143. KUNWAR DANISH ALI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that pollution level rises considerably while loading of coal and cement at the godowns, causing much trouble to people residing in the nearby areas, if so, the details thereof;
- (b) whether the Railways has taken/is taking any steps in view of the health of the people;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY (SHRI ASHWINI VAISHNAW)

- (a) to (d) No, Sir. Indian Railways have issued detailed guidelines on 16.04.2018 to all zonal railways to mitigate pollution in handling of pollution intensive commodities at siding and goods sheds which inter-alia includes:-
- i) Obtaining Consent to Establish in accordance with the provisions of State Pollution Control Board (SPCB) for development/construction of new siding / goods shed / Private freight Terminal / any loading / unloading point.

- ii) Obtaining consent to Operate/Consent for Operation from State Pollution Control Board in accordance with the provisions of State Pollution Control Board for existing sidings keeping in view the notified areas / air pollution control areas and categorisation of Industrial Sectors.
- iii) Zonal Railways be aware of Air Pollution Control Areas notified by respective SPCBs and ensure compliance to applicable environmental legislations.
- iv) In addition to air pollution, water pollution and noise pollution should also be taken care of depending upon the extent of pollution and environmental impact for specific commodities and locations.
- v) Provision of paved approach roads with adequate traffic carrying capacity at each loading/unloading point and repair/maintenance of existing road which are in bad condition.
- vi) Water sprinkling system through mechanised System or tankers to control dust pollution.
- vii) Appropriate green belt cover at loading/unloading point.
- viii) Where necessary, the heavy loading and unloading traffic handling points to be provided with dust screen walls along periphery of the premises with adequate height.
- ix) Additional free time of one hour per rake has been permitted for covering open wagons with tarpaulins during loading of loose/bulk commodities at all kinds of freight terminals e.g. good sheds, sidings (including Engine-on-Load) and Private Freight Terminals etc.
